

Through FAX

(J.H.C.Sch. 1-7)

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/14-15/Apptt.
Letter No. /Apptt.
Dated : January, 2015.

To,
Mrs. Seema Sinha,
Principal Judge, Family Court,
Koderma.

Sub. :- Regarding Nomination for attending Academic training Programme scheduled to be held from 20th February, 2015 to 22nd February, 2015 at National Judicial Academy, Bhopal.

Madam,
I am directed to inform that the Court has been pleased to nominate you for attending the **“National Conference of Principal District Judges on Adjudication of Issues relating to women and Children” (Course No. P-909)** scheduled to be held from 20th February, 2015 to 22nd February, 2015 at National Judicial Academy, Bhopal and to request to keep your laptop with you at the academy during the Conference period. The Joining Instructions with respect to the aforesaid conference is enclosed herewith.

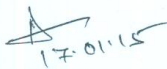
Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid conference.

This is for your information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Encl. : As above (06 Sheets)

Memo No. 651-656 /Apptt. dated Ranchi the 19.01.15
Copy forwarded to the Principal District & Sessions Judge, Koderma/ the Director, Judicial Academy, Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for information and getting up-loaded the letter on the Court's Website as also the Director, National Judicial Academy India, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal-462044 (M.P.) for information and needful with reference to his letter no. NJA/Dir./Ac.Prg.(2014-2015)/2455 dated 19.08.2014.


17.01.15
Registrar General